## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3759 ANSWERED ON:05.08.2014 JURISDICTION FOR DELHI POLICE Reddy Shri Ponguleti Srinivasa

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to bring the Delhi Police under the jurisdiction of the Government of the NCT of Delhi; and

(b) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (b): As per the special provisions with respect to Delhi under Article 239 AA of the Constitution (Sixty ninth Amendment) Act, 1991, the administrative and legislative competence on the subjects of "public Order" and "Police" vests with the President acting through the Lt. Governor. There is no proposal under consideration to amend the Constitution to bring Delhi Police under Government of Delhi.